

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/539/ (IB)/2017
NAME OF THE PETITIONER(S) : CONSOLIDATED CONSTRUCTION CONSORTIUM LTD
NAME OF THE RESPONDENT(S) : VA TECH WABAG LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Mr. Ramakrishnan Viraraghavan
Senior Counsel for
M/s. G. Sivashankaran and
S. Sathyanagesh

Counsel for Respondent



2. S. KARTHIKEI BALAN
ROMAN RAJASEKARAN
PREETHI. S. ARASU

Counsel for Petitioner



ORDER

Counsel for both the parties present. Counsel for the Petitioner has submitted the documents in relation to the conducting of the Hydro Testing ~~and~~ etc. The documents are handed over to the Counsel for the Corporate Debtor. The Corporate Debtor prays for time. At request, time is enlarged. Put up on **10.08.2017 at 10.30 A.M.**

RV

(S. Vijayaraghavan)
Member (Technical)
PAM

(Ch. Md. Sharief Tariq)
Member (Judicial)